

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-3476/2015

New Delhi this the 19th day of April, 2016.

**Hon'ble Sh. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Agraj Kumar Mishra S/o Subhash Chandra Mishra,
R/o Shahjahanpur, Police Station Nawabgunj,
Tehsil Soraum, District Allahabad. ... Applicant

Versus

1. Union of India through Secretary
Ministry of Human Resource Department (Personnel and Training)
New Delhi.
2. Union Public Service Commission,
Through its Chairperson,
New Delhi,
Dhaulpur House, Shahjahan Road,
New Delhi-110069. ... Respondents
(By Advocate: Sh. R.K. Jain for R-1)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J)

There is no representation on behalf of the applicant for the last so many days. Even today on the revised call, there is no representation on behalf of the applicant.

2. In the circumstances, the OA is dismissed for default and for non-prosecution.

**(Shekhar Agarwal)
Member (A)**
/ns/

**(V. Ajay Kumar)
Member (J)**